

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 415
IB/270/ND/2023

IN THE MATTER OF:

Baosteel Engineering India Private limited ... Applicant

Under Section 59 (7) (IBC)

Order delivered on 15.07.2024

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON’BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,
HON’BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Manish Sohal, Company Secretary

For the ROC : Mr. Aakash Sharma, Adv.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Mr. Manish Sohal, Company Secretary on behalf of the Applicant as well as Mr. Aakash Sharma, Ld. Counsel for the ROC are present through VC. The report of ROC is already on board. List the matter on **12.08.2024** for hearing.

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)